

nt>

Title: Incident of unlawful entry into the premises of Calicut Airport and alleged disrespecting of the National Flag.

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, in Calicut airport a huge gathering was mobilised by a political party. Some of them climbed over the terminal building and brought down the National Flag. They threw away the National Flag and showed disrespect to it. Instead of the National Flag, they had put their own party flag there...*(Interruptions)* This had happened when a controversial Minister was to arrive at the airport. This gathering was organised by the Muslim League. It is very surprising that the airport authorities did not initiate any serious action against them so that the culprits could be booked under a Central legislation.

Sir, I would like to request the Ministry of Civil Aviation to look into this matter and take necessary action so that this kind of an incident does not take place again and the culprits are punished...*(Interruptions)*

MR. SPEAKER: I have allowed it to be raised and the hon. Ministers are here and they have also heard it.

...*(Interruptions)*

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I also have given a notice on this subject...*(Interruptions)*

MR. SPEAKER: Since this was a serious incident, I had allowed it to be raised. The hon. Member has raised it very appropriately. Nobody can minimise the importance of this matter. I take it that the Government will take appropriate notice of this matter and see that appropriate redress is done.

...*(Interruptions)*

PROF. VIJAY KUMAR MALHOTRA : Sir, the Cabinet Minister is here. He can say so...*(Interruptions)*

MR. SPEAKER: He has nodded his head.

...*(Interruptions)*

MR. SPEAKER: From the Chair, I have given the direction.

...*(Interruptions)*

PROF. VIJAY KUMAR MALHOTRA : The Government should say it...*(Interruptions)*

MR. SPEAKER: The Chair has given the direction. What more should be done?

...*(Interruptions)*

SHRI KHARABELA SWAIN (BALASORE): Sir, nodding the head is not proper.....*(Interruptions)*

MR. SPEAKER: I have given the direction. It is a direction from me.

...*(Interruptions)*

SHRI P.C. THOMAS : Sir, the Government should respond properly.....*(Interruptions)*

MR. SPEAKER: Mr. Thomas, you may associate with him. Only names of Members who associate should be recorded.

...*(Interruptions)*

MR. SPEAKER: Shri Chandra Shekhar Dubey.

...*(Interruptions)*

MR. SPEAKER: Mr. Thomas, you have not given notice. You can only associate with the Member.

...*(Interruptions)*

MR. SPEAKER: It is a very serious matter. You are diluting the importance of it by only taking the time of the House. All your names will be recorded to show your association in this important matter. What more do you want?

...*(Interruptions)*

SHRI P.C. THOMAS : Sir, we want the Government to respond to this serious matter.....(*Interruptions*)

MR. SPEAKER: I have already directed appropriate action to be taken according to law.